

ORDER

In compliance of directions issued by the Hon'ble Supreme Court India in Writ Petition(s) (criminal) no. (s) 113 of 2018 titled 'Afshan Pracha Vs. Union of India & ors', conveyed vide letter No. 564 Spl E II/L.80 (a) dated 03.07.2017 by the Hon'ble Punjab and Haryana High Court, Chandigarh, the Internal Complaints Committees as per the mandate of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, for Headquarters Nuh and Sub Division, Ferozepur-Jhirka are hereby re-constituted as under :

Headquarters Nuh

1. Ms. Shailza Gupta, CJM, Nuh - Presiding Officer
2. Shri Amit Verma, ACJ(SD), Nuh - Member
3. Ms. Annie Davis, Coordinator, - Member
Childline, Chetnalaya, Nuh
4. Ms. Kimti, Stenographer-III - Member

Sub Division, Ferozepur-Jhirka

1. Ms. Shivani, JMIC, Ferozepur-Jhirka - Presiding Officer
2. Shri Kaushal Kumar, JMIC, Ferozepur-Jhirka - Member
3. Shri Navneet Narwal, Program Leader, - Member
Governance, Policy and Advocacy (GPA),
S M Sehgal Foundation
4. Ms. Manju Bala, Additional Ahlmad - Member

The Internal Complaints Committees shall make an annual report to the undersigned of the complaints and action taken thereon.

All concerned be informed accordingly.

Dated: 14.07.2021

District and Sessions Judge,
Nuh

Endorsement No. 1778 /S.31

Dated: 14/07/2021

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Punjab and Haryana High Court, Chandigarh, w.r.t. letter No. 564 Spl E II/L.80 (a) dated 03.07.2018.

2. All the Judicial Officers posted in Sessions Division, Nuh with the request to bring into the notice of all the staff members working under them the constitution of Internal Committees.
3. Shri Naveen Narwal, Program Leader, Governance, Policy and Advocacy (GPA), SM Sehgal Foundation.
4. Ms. Annie Davis, Coordinator, Childline, Chetnalaya, Nuh.
5. Ms. Kimti, Stenographer Grade-III in the Court of Sh. Salender Singh, AD&SJ, Nuh.
6. Ms. Manju Bala, Additional Ahlmad in the Court of Sh. Satish Kumar, CJ(SD), Nuh.
7. System Assistant, Nuh to upload a copy of this order on the website of District Courts Nuh.

District and Sessions Judge,
Nuh/14.07.2021. 